



2026:AHC:28077-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 30144 of 2025

Harvend And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajive Kumar, Santosh Kumar Shukla
Counsel for Respondent(s)	:	G.A., Mukesh Kumar

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard Shri Rajiv Kumar, learned counsel for the petitioners, learned A.G.A. for the State and perused the record.
2. At very outset, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 9, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)